

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UN-STARRRED QUESTION NO. 531
TO BE ANSWERED ON 18.11.2016

MALNUTRITION AMONG WOMEN AND CHILDREN

531: SHRI KUNWAR PUSHPENDRA SINGH CHANDEL:

PROF. CHINTAMANI MALVIYA:

ADV. CHINTAMAN NAVASHA WANAGA:

SHRI CHANDRAKANT KHAIRE:

SHRI SATISH CHANDRA DUBEY:

SHRI NANA PATOLE:

SHRI RAJU SHETTY:

SHRI VISHNU DAYAL RAM:

SHRI NARANBHAI KACHHADIYA:

SHRI VINCENT H. PALA:

SHRI ALOK SANJAR:

SHRI SIRAJUDDIN AJMAL:

SHRI BHEEMRAO B. PATIL:

DR. SWAMI SAKSHIJI MAHARAJ:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the number of malnourished, underweight women and stunted children in the country, particularly in tribal areas and the reasons therefor, State/UT-wise;
- (b) whether incidents of deaths from malnutrition have also been reported in the country in recent years, particularly from Maharashtra and the Hon'ble Supreme Court has made any observation in this regard, if so, the details thereof along with the reaction of the Government thereto;
- (c) the details of schemes including National Nutrition Mission (NNM) being implemented for eradication of malnutrition along with the funds allocated/released, utilized and achievements made thereunder during each of the last three years and the current year, scheme and State/UT-wise;
- (d) whether the Government has made any impact assessment of schemes in improving the nutritional status of women and children, if so, the details and outcome thereof;
- (e) whether the Government plans to collaborate with UNICEF or other stakeholders/NGOs to improve the nutritional scenario in the country and has received any proposal from the private sector in eradication of malnutrition and if so, the details thereof; and
- (f) the further measures taken by the Government to supplement the deficiency of nutrients, keeping watch on the health of malnourished women and children and to eradicate malnutrition from the country?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

- (a) As per National Family Health Survey-3 (2005-06), 53.9% under five children belonging to Scheduled Tribes are stunted. The state-wise details including for ST population as per NFHS-3 are at Annexure-1. Further, as per the NFHS-3, 46.6% women

in the age group of 15 to 49 years belonging to Scheduled Tribes suffer from chronic energy deficiency. The state-wise details including for ST population are at Annexure-2. The causes of undernutrition in women and children are inadequate access to food, health services, safe drinking water, sanitation and environmental conditions, educational levels, income and socio-cultural factors like early marriage, etc. The situation is further compounded by ignorance about nutritional needs of infants and young children and repeated infections.

(b) Malnutrition is a multi-faceted problem and is not a direct cause of death but contributes to mortality and morbidity by reducing resistance to infections.

As per information received from State Government of Maharashtra, Hon'ble Supreme Court has not made any observation on malnutrition in Maharashtra State.

(c) This Ministry is implementing Integrated Child Development Services (ICDS) Scheme, Scheme for Adolescent Girls and Matritva Benefit Programme as direct targeted interventions to address the problem of malnutrition among women and children. The funds allocated/released utilized and achievements made under the schemes during the last three years and the current year are at Annexure-3, 4 and 5. National Nutrition Mission when implemented will focus on measures to reduce levels of malnutrition.

(d) The impact assessment of ICDS scheme is indicated through the data captured by country-wide surveys conducted by NFHS, MoHFW, As per National Family Health Survey (NFHS)-3 (2005-06) 42.5% children under 5 years of age are underweight and 48% are stunted. The present available data from latest round of National Family Health Survey – 4 (2015-16), indicates a declining trend.

(e) The ICDS is a centrally sponsored scheme aiming at reduction in the level of malnutrition of beneficiaries covered under the scheme. UNICEF is an International organization providing technical inputs/manpower to this Ministry. There is no proposal to collaborate with the private sector in eradication of malnutrition.

(f) Under the Integrated Child Development Services Scheme of the Ministry, there is a provision to provide nutritious food to children, pregnant women & lactating mothers in the form of Morning Snacks, Hot Cooked Meals and Take Home Ration (THR). Further, Under the National Health Mission implemented by the Ministry of Health and Family Welfare, micronutrient supplements are provided to different population groups to supplement the deficiency of nutrients. Iron Folic acid supplements are provided to 0-59 months children, 5-10 years children, adolescent, pregnant and lactating women, calcium supplementation to pregnant and lactating mothers, vitamin-A supplements to children aged 6-59 months, along with promotion and use of iodised salt through ASHA workers.

State-wise prevalence of malnutrition among the children below the age of 5 years as per NFHS-3

SNO.	STATES/UTs	NFHS-III (2005-06)			
		% underweight children		% Stunted children	
		Total	ST	Total	ST
India		42.5	54.5	48.0	53.9
1	A & N Islands	-	-	-	-
2	Andhra Pradesh	32.5	41.5	42.7	54.9
3	Arunachal Pradesh	32.5	29.6	43.3	44.3
4	Assam	36.4	18.2	46.5	38.1
5	Bihar	55.9	-	55.6	-
6	Chandigarh	-	-	-	-
7	Chhattisgarh	47.1	52.8	52.9	51.6
8	Dadra & Nagar Haveli	-	-	-	-
9	Daman & Diu	-	-	-	-
10	Delhi	26.1	-	42.2	-
11	Goa	25.0	43.9	25.6	35.9
12	Gujarat	44.6	64.5	51.7	60.9
13	Haryana	39.6	-	45.7	-
14	Himachal Pradesh	36.5	25.0	38.6	28.1
15	Jammu & Kashmir	25.6	35.7	35.0	39.5
16	Jharkhand	56.5	64.3	49.8	54.5
17	Karnataka	37.6	41.9	43.7	51.0
18	Kerala	22.9	-	24.5	-
19	Lakshadweep	-	-	-	-
20	Madhya Pradesh	60.0	71.4	50.0	56.4
21	Maharashtra	37.0	53.2	46.3	57.8
22	Manipur	22.1	24.2	35.6	45.6
23	Meghalaya	48.8	48.5	55.1	54.4
24	Mizoram	19.9	-	39.8	-
25	Nagaland	25.2	23.0	38.8	37.2
26	Orissa	40.7	54.4	45.0	57.2
27	Puducherry	-	-	-	-
28	Punjab	24.9	-	36.7	-
29	Rajasthan	39.9	46.8	43.7	48.8
30	Sikkim	19.7	18.0	38.3	45.2
31	Tamil Nadu	29.8	-	30.9	-
32	Tripura	39.6	36.5	35.7	30.7
33	Uttar Pradesh	42.4	61.2	56.8	68.5
34	Uttarakhand	38.0	50.4	44.4	47.9
35	West Bengal	38.7	59.7	44.6	58.6

Annexure -2

Prevalence of under nourished women (BMI <18.5) in 15-49 years as per NFHS 3 (2005-06)

State	Total	ST
All India	35.6	46.6
Andhra Pradesh	33.5	43.5
Arunachal Pradesh	16.4	12.7
Assam	36.5	20
Bihar	45.1	N/A
Chhattisgarh	43.4	50.3
Delhi	14.8	34.6
Goa	27.9	41.2
Gujarat	36.3	61.6
Haryana	31.3	N/A
Himachal Pradesh	29.9	29.3
J & K	24.6	28.7
Jharkhand	43.0	47.2
Karnataka	35.5	48.7
Kerala	18.0	42.6
Madhya Pradesh	41.7	49.8
Maharashtra	46.2	51.6
Manipur	14.8	11.9
Meghalaya	14.6	12.1
Mizoram	14.0	N/A
Nagaland	17.4	16
Odisha	41.4	51.3
Punjab	18.9	N/A
Rajasthan	36.7	49.3
Sikkim	11.2	9.6
Tamil Nadu	28.4	60.2
Tripura	36.9	23.7
Uttar Pradesh	36	N/A
Uttarakhand	30.0	49.5
West Bengal	39.1	55.6

Statement showing funds released to States/ UTs for Supplementary Nutrition (SNP) under ICDS Scheme for the year 2013-14, 2014-15, 2015-16 and 2016-17

(Rupees in lakh)					
		2013-14	2014-15	2015-16	2016-17
Sl. No.	State/UT	Funds Released	Funds Released	Funds Released	Funds Released (up to 31.10.2016)
1	Andhra Pradesh	40877.32	31693.85	36298.39	15283.54
2	Bihar	51022.67	53875.44	69357.73	47685.95
3	Chhattisgarh	15794.18	11302.16	32879.98	9996.06
4	Goa	385.92	515.46	593.45	249.14
5	Gujarat	17414.66	18445.91	30058.92	30669.31
6	Haryana	6732.32	7424.01	5545.06	3945.76
7	Himachal Pradesh	3067.82	2839.15	3707.29	2661.9
8	Jammu & Kashmir	5631.95	5141.04	4169.34	4035.18
9	Jharkhand	18055.44	20478.70	15927.08	10508.74
10	Karnataka	24820.33	40184.12	59330.3	25683.97
11	Kerala	4511.22	4917.75	9411.98	2809.78
12	Madhya Pradesh	42386.37	48462.49	57366.69	43427.79
13	Maharashtra	43029.81	37860.23	37690.9	19763.5
14	Orissa	29109.00	38610.37	37421.34	17523.46
15	Punjab	6174.61	5577.39	3184.64	2975.12
16	Rajasthan	24075.05	23837.65	22694.59	11767.89
17	Tamil Nadu	22639.02	26961.81	27006.2	12767.84
18	Telangana	0.00	13088.78	18292.97	10061.52
19	Uttar Pradesh	126054.32	152371.18	203927.22	120309.51
20	Uttarakhand	1751.25	6014.82	21307.95	500
21	West Bengal	35245.14	37687.47	42524.56	19242.85
22	A & N Islands	101.37	147.23	267.67	131.34
23	Chandigarh	265.39	341.99	535.56	190.49
24	Dadra & N Haveli	98.78	123.48	62.38	101.9
25	Daman & Diu	100.41	67.34	40.24	87.06
26	Lakshadweep	29.02	46.96	68.31	34.16
27	Delhi	6249.29	4978.98	6740.28	3370.14
28	Pondicherry	177.71	182.37	340.04	1702.02
29	Arunachal Pradesh	3492.73	5032.15	4194.48	2119.9
30	Assam	34300.52	45517.33	33637.97	17921.03
31	Manipur	4449.10	3632.78	1150.6	500
32	Meghalaya	8110.80	9380.22	7565.63	4176.12
33	Mizoram	2481.65	2437.62	1551.5	1078.46
34	Nagaland	3445.56	5308.79	1717.06	9084.46
35	Sikkim	587.68	734.59	434.3	292.77
36	Tripura	4000.16	5969.31	7870.18	2973.29
	Total	586668.57	671190.92	804872.78	455631.95

Annexure-4

Amount released/utilised under Scheme for Adolescent Girls -Sabla during last three years and the current year

(Rs. in lakh)

S.No.	States/UTs	2013-14		2014-15		2015-16		2016-17	
		Released	Utilised	Released	Utilised	Released	Utilised	Released	Utilised
(1)	(2)	(3)	(4)	(5)	(6)	(7)	(8)	(9)	(10)
1	Andhra Pradesh	1305.11	1653.85	805.48	1864.15	675.68	762.79	762.99	NR
2	Arunachal Pradesh	116.83	67.63	120.94	95.29	78.41	152.86	83.49	0
3	Assam	2311.46	1725.68	1042.63	749.91	817.44	1429.75	1207.77	149.18
4	Bihar	3289.87	6541.17	6458.23	6261.54	875.28	1090.17	2696.83	0
5	Chattisgarh	1076.83	2779.55	4232.15	2833.08	2072.23	2203.10	830.05	0
6	Goa	130.56	138.28	236.44	250.62	337.905	337.91	109.76	45.55
7	Gujarat	4707.30	2995.01	2270.30	5765.97	2234.25	6050.78	8440.13	0
8	Haryana	269.66	629.31	792.09	836.00	812.47	564.41	104.74	0
9	Himachal Pradesh	574.95	599.67	583.71	626.76	956.78	958.74	700.53	18.55
10	Jammu & Kashmir	466.80	435.32	292.12	136.31	156.27	227.13	194.63	0
11	Jharkhand	150.99	1334.00	944.50	254.87	193.31	1056.64	145.57	300.81
12	Karnataka	3118.78	4119.58	4345.49	3244.55	3164.54	2672.50	171.45	622.58
13	Kerala	1511.57	1468.62	802.45	1639.27	1201.84	1165.99	1057.73	NR
14	Madhya Pradesh	6554.02	7288.29	7395.74	6972.94	8746.45	8199.59	4540.92	4276.7
15	Maharashtra	2797.64	2582.15	386.74	2424.37	1531.25	5252.78	5334.42	NR
16	Manipur	53.20	60.43	21.15	109.04	95.82	49.65	49.65	NR
17	Meghalaya	383.58	341.77	296.92	338.72	232.04	232.04	242.31	NR
18	Mizoram	111.15	103.46	96.37	101.25	90.65	103.49	91.78	0
19	Nagaland	240.73	240.74	185.31	188.51	188.39	173.95	112.18	0
20	Orissa	4003.62	3752.82	3528.36	3477.67	3477.67	3657.00	2329.87	1125.43
21	Punjab	0.00	20.21	0.00	934.70	814.7	0.00	0	NR
22	Rajasthan	5163.67	5189.21	4301.48	5504.85	3275.09	8.85	0	NR
23	Sikkim	30.90	54.71	55.99	55.86	48.2	32.54	32.54	NR
24	Tamil Nadu	3774.02	4661.01	4322.41	4205.15	4131.91	3896.38	1546.36	1170
25	Telangana			1226.48	1226.48	1242.82	1144.78	572.39	NR
26	Tripura	599.60	547.27	622.77	622.45	417.25	358.74	149.22	NR
27	Uttar Pradesh	13836.29	15120.31	14642.59	15803.12	8823.48	6031.13	7771.97	3881.64
28	Uttaranchal	0.00	110.19	243.19	87.27	14.12	39.25	39.25	3.77
29	West Bengal	0.00	221.80	0.00	261.61	0	1221.44	0.00	167.66
30	A&N Islands	24.36	69.66	93.11	22.25	44.14	42.49	51.35	44.94
31	Chandigarh	5.70	11.35	7.78	6.42	14.01	9.33	12.11	NR
32	Daman & Diu	0.00	0.00	0.00	0.00	0	0.00	14.14	NR
33	D & NH	22.99	0.00	0.00	0.00	16.44	14.41	16.44	NR
34	Delhi	884.48	837.84	655.20	496.75	228.43	317.17	84.25	0
35	Lakshdweep	3.52	1.87	0.00	2.89	12.03	3.30	2.2	NR
36	Pondicherry	16.26	19.37	24.02	24.01	19.27	17.97	17.72	NR
	Total	57536.41	65722.12	61032.12	67424.63	47040.57	49479.05	39360.75	11806.8

State-wise Nutrition Beneficiaries covered under Scheme for Adolescent Girls- Sabla

S.No.	States/UTs	Nutrition Beneficiaries (as reported by States)				
		2012-13	2013-14	2014-15	2015-16	2016-17
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1	Andhra Pradesh	620533	655666	336485	217486	
2	Arunachal Pradesh	8200	35576	10754	10670	11531
3	Assam	385276	399955	409954	409954	469521
4	Bihar	1305200	1649481	1818073	1925753	
5	Chhattisgarh	373906	411849	361724	309334	
6	Goa	32470	35922	33416	34242	33993
7	Gujarat	1299308	789038	1000783	796601	
8	Haryana	145512	136934	150065	161660	
9	Himachal Pradesh	99205	100840	102496	102110	101422
10	Jammu & Kashmir	47509	117120	80487	60310	
11	Jharkhand	292190	430045	430045	337489	
12	Karnataka	460774	450688	406146	378744	332528
13	Kerala	238661	239781	244443	250609	
14	Madhya Pradesh	892666	897000	945000	1044000	990000
15	Maharashtra	752579	771586	898132	898132	
16	Manipur	34092	38119	38621	39055	
17	Meghalaya	47105	53715	56604	59337	59443
18	Mizoram	21709	62012	73287	25343	
19	Nagaland	35000	27890	27890	27890	18755
20	Orissa	627265	627265	627265	627265	590168
21	Punjab	205163	161356	161879	169269	
22	Rajasthan	643480	703220	625423	0	
23	Sikkim	7306	9511	7661	16447	
24	Tamil Nadu	396589	404020	404521	401885	
25	Telangana	New State		NR	288125	
26	Tripura	81542	99876	73348	56955	
27	Uttar Pradesh	1934000	1893000	2082000	2082000	2082000
28	Uttaranchal	0		19946	0	
29	West Bengal	291484	34414	20849	79282	109641
30	A&N Islands	9500	11000	11259	11667	11232
31	Chandigarh	2033	2047	1959	1629	
32	Daman & Diu	NR	2306	2249	1527	
33	D & NH	2209			70721	
34	Delhi	129202	126506	118215	103348	
35	Lakshadweep	2998		79	80	
36	Pondicherry	4480	4500	3165	4218	
	Total	11429146	11382238	11877416	11003137	4810234

Annex-5

State/UT-wise funds released and utilisation reported under Maternity Benefit Programme during 2010-11 to 2015-16 (As on 01.06.2016)										
Sl. No.	Name of the States/UTs	No of district s covere d	2013-14 (Rupees in Lakh)		2014-15 (Rupees in Lakh)		2015-16 (Rupees in Lakh)		2016-17 (Rupees in Lakh)	
			Funds release d	Utilisati on reported						
1	Andhra Pradesh	1	1814.47	3174.35	3,004.65	2100.9	1502.32	318.01		
2	Arunachal Pradesh	1	0	11.91	41.49	41.49	20.74	22.81		
3	Assam	2	149.78	2186.92	1,744.74	NR	872.38	NR		
4	Bihar	2	1758.1	3849.02	4,862.81	2747.6	2431.4	NR		
5	Chhattisgarh	2	1456.53	678.66	859.86	1500	429.94	NR		
6	Goa	1	300.95	115.68	164.3	257.6	82.16	144.09	75.37	
7	Gujarat	2	1007.8	1085.7	1,504.88	1611.16	1090.9	1269.11		
8	Haryana	1	343.65	46.2	-	216.42	171.82	119.68		
9	Himachal Pradesh	1	124.3	140.36	295.19	180.56	537.11	330.03		
10	Jammu & Kashmir	2	665.24	689.44	522.38	NR	261.2	379.51		
11	Jharkhand	2	34.64	320.55	-	331.26	17.32	Nil		
12	Karnataka	2	1452.81	1124.55	-	1203.03	894.95	781.75		
13	Kerala	1	1390.69	1274.86	934.59	567.47	515.6	499.91		
14	Madhya Pradesh	2	2128.07	1942.89	3,627.44	2909.29	2358.21	1164.83		
15	Maharashtra	2	3160.24	2078.19	2,838.51	2663.22	1419.26	NR		
16	Manipur	1	0	NR	-	NR	0	NR		
17	Meghalaya	1	53.93	33.18	-	NR	26.96	NR		
18	Mizoram	1	0	28.54	19.39	19.39	9.7	9.7		
19	Nagaland	1	60.64	57.09	56.9	56.9	28.46	28.46		
20	Odisha	2	2038.85	1549.84	1,796.57	1788.41	1606.61	1370.77		
21	Punjab	2	66.2	355.82	-	418.59	33.1	NR		
22	Rajasthan	2	935.01	1750.97	3,640.40	2156.69	1820.2	1325.95		
23	Sikkim	1	7.87	13.74	24.12	24.8	12.06	4.69		
24	Tamil Nadu	2	3032.19	2997.68	2,241.40	2405.76	1837.75	1419.05	740.37	
25	Telangana	1	-	-	1,877.78	1877.78	938.9	469.45		
26	Tripura	1	161.76	100.82	209.7	73.16	479.83	172.11		
27	Uttar Pradesh	3	95.29	212.61	-	99.11	47.64	NR		
28	Uttarakhand	1	322.64	525.19	570.58	516.34	1182.74	343.96		
29	West Bengal	2	394.82	1038.86	3,016.90	2072.68	1508.46	1317.95		

30	Delhi	2	58.65	580.78	371.42	412.75	929.7	461.67		
31	Andaman & Nicobar Islands	1	122.32	116.36	44.35	44.3	72.67	70.71	119.43	
32	Puducherry	1	32.75	11.71	24.58	45.63	29.5	NR		
33	Chandigarh	1	20.23	129.77	-	32.8	162.37	12.35		
34	Daman & Diu	1	4.13	5.58	18.7	5.56	9.36	13.96		
35	Dadra & Nagar Haveli	1	11.29	11.37	-	0	5.64	NR		
36	Lakshadweep	1	0	NR	-	NR	0	NR		
Total		53	23205.84	28239.19	34,313.63	28380.65	23346.96	12050.51	935.17	0.00

* NR - Not Reported/ - = Not Released

State/UT-wise details of Districts and Beneficiaries Covered during 2010-11 to 2015-16 under the Maternity Benefit Programme (MBP):

S. No.	States/UTs	No. of Districts Covered	2013-14	2014-15	2015-16
1	Andhra Pradesh	1	72988	6768	6768
2	Arunachal Pradesh	1	276	334	334
3	Assam	2	46663	NR	NR
4	Bihar	2	60733	NR	NR
5	Chhattisgarh	2	11639	NR	NR
6	Goa	1	861	3113	3113
7	Gujarat	2	22982	NR	NR
8	Haryana	1	2915	1875	1875
9	Himachal Pradesh	1	2654	6126	6126
10	Jammu & Kashmir	2	7246	6585	6585
11	Jharkhand	2	8700	NR	NR
12	Karnataka	2	26141	9089	9089
13	Kerala	1	27025	12288	12288
14	Madhya Pradesh	2	46494	51268	51268
15	Maharashtra	2	46809	NR	NR
16	Manipur	1	NR	NR	NR
17	Meghalaya	1	850	NR	NR
18	Mizoram	1	329	Nil	Nil
19	Nagaland	1	1052	NR	NR
20	Odisha	2	36012	41699	41699
21	Punjab	2	8319	NR	NR
22	Rajasthan	2	36947	31037	31037
23	Sikkim	1	304	124	124
24	Tamil Nadu	2	41672	43198	43198
25	Telangana	1		NR	NR
26	Tripura	1	2506	1894	1894
27	Uttar Pradesh	3	5560	NR	NR
28	Uttarakhand	1	13074	5213	NR
29	West Bengal	2	36090	NR	NR
30	Delhi	2	15796	5212	5212
31	Andaman & Nicobar Islands	1	2858	1197	1197
32	Puducherry	1	171	NR	NR
33	Chandigarh	1	3228	NR	NR
34	Daman & Diu	1	77	NR	NR
35	Dadra & Nagar Haveli	1	NR	NR	NR
36	Lakshadweep	1	NR	NR	NR
Total		53	588971	616420	227020

